

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

125. C.P.(IB)-913(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.04.2024**

NAME OF THE PARTIES: Tata Capital Financial Services Limited
V/s.
Narendra S Sabnani

Appearance

For Petitioner: Adv. Akshay Sawant i/b I V Merchant and Co, is
present through VC.

SECTION 95 (1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

At the request of the Petitioner, List on **26.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
//NSW//

Sd/-
LAKSHMI GURUNG
Member (Judicial)